

JUDGMENTS FOR THE MONTH OF JUNE, 2016

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	1 st	WP(C) 5562/2010	GOPAL KUMAR AWASTHI VS THE UNION OF INDIA & ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
2	1 st	Crl.Rev.P. 1/2016	KHAGEN CHANDRA NATH VS THE STATE OF ASSAM AND ANR	Criminal Revisions against orders passed in trial cases	THE HON'BLE MRS JUSTICE RUMI KUMARI PHUKAN
3	1 st	WA 191/2016	GIRISH KALITA & 5 ORS VS THE STATE OF ASSAM & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
4	1 st	WP(C) 3224/2016	THE UNION OF INDIA & 3 ORS VS BHRIGU BASFORE	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
5	2 nd	RSA 121/2003	KHALIUR RAHMAN VS AKRAM ALI & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
6	2 nd	RSA 113/2004	DARSAN SARMAH & ANR VS NAREN SAIKIA & ANR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
7	2 nd	Mat.App. 2/2013	SAMELI GOYARY VS DWITHUN GOYARY	Family Court Appeals	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
8	2 nd	WA 347/2013	BAGHPORI MAIMAL MEEN SAMABAI SAMITY LTD VS STATE OF ASSAM & 3 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
9	2 nd	WA 270/2014	THE SECRETARY, RAMKRISHNA MISSION SCHOOL & ANR. VS SATYABRATA CHAKRABORTY	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM

10	2 nd	Arb.P. 4/2016	M/S RAITANI ENGINEERING WORKS PVT. LTD & ANR VS THE UNION OF INDIA & ANR	Arbitration Cases	THE HON'BLE MR JUSTICE HRISHIKESH ROY
11	2 nd	WA 179/2016	SMTI NAMITA DEVI VS SMTI KARABI PATHAK & 8 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
12	3 rd	Crl.A. 64/2014	YAKUB ALI @ NANOI & ANR. VS STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
13	3 rd	WA 280/2014	SMTI KENEINGUNUO CLARA VS Z.LOVIKALI YEPHOMI & ANR	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
14	3 rd	RSA 146/2016	SRI SAMIR KR CHANDRA VS SRI SAMARJIT ROY	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
15	6 th	RSA 128/2003	ABDUL HAMID SADIOL & ORS VS MD. MUSTAFUR AHMED & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
16	6 th	C.Ex.App. 3/2016	M/S TRIBENI METALLOYS PVT LTD VS THE COMMISSIONER CENTRAL CXCISE & SERVICE TAX	Central Excise	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
17	6 th	C.Ex.App. 4/2016	M/S TRIBENI METALLOYS PVT. LTD. VS THE COMMISSIONER CENTRAL EXCISE & SERVICE TAX	Applications to the High Court for reference under AIT law	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
18	6 th	C.Ex.App. 5/2016	M/S TRIBENI METALLOYS PVT. LTD. VS THE COMMISSIONER CENTRAL EXCISE & SERVICE TAX	Central Excise	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
19	6 th	C.Ex.App. 6/2016	M/S TRIBENI METALLOYS PVT. LTD. VS THE COMMISSIONER CENTRAL EXCISE & SERVICE TAX	Central Excise	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
20	6 th	ITA 11/2016	COMMISSIONER OF INCOME TAX VS M/S. RIANGDO VENEERS PVT. LTD.	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM

21	6 th	ITA 12/2016	COMMISSIONER OF INCOME TAX VS M/S. PIONEER CARBIDE [P] LTD.	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
22	6 th	ITA 13/2016	COMMISSIONER OF INCOME TAX VS M/S. MEGHALAYA ALLOYA PVT. LTD.	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
23	6 th	ITA 14/2016	THE COMMISSIONER OF INCOME TAX VS M/S BYRNIHAT ISPAT PVT. LTD.	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
24	6 th	ITA 15/2016	THE COMMISSIONER OF INCOME TAX VS M/S PAWAN CASTINGS MEGHALAYA PVT. LTD.	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
25	6 th	ITA 16/2016	COMMISSIONER OF INCOME TAX VS M/S. BIMLA ISPAT & ALLOYS [P] LTD.	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
26	6 th	RSA 151/2016	SHRI SANTANU KR. BARUA & 2 ORS VS THE STATE OF ASSAM	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
27	6 th	WA 195/2016	SMTI SUNITA SINGH VS M/S SARMAH & CO. & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
28	7 th	RSA 175/2004	INDRA KUMAR SINGHA VS IBUNGABI SINGH AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
29	7 th	WP(C) 5287/2009	HARI PRASAD SARMA VS THE STATE OF ASSAM AND ORS	Orders passed by the Assam Board of Revenue in appeal	THE HON'BLE MR JUSTICE HRISHIKESH ROY
30	7 th	WP(C) 4720/2012	GOKUL CH. RABHA & 9 ORS VS MANAGEMENT OF REGIONAL MUGA RESEARCH STATION & ORS.	Industrial Disputes Act, 1947	HON'BLE MR. JUSTICE UJJAL BHUYAN
31	7 th	WA 287/2013	AMRENDRA KUMAR SINGH VS THE UNION OF INDIA & 8 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
32	7 th	WA 303/2014	ATIKUR RAHMAN VS ABDUL KHALEQUE & 6 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH

					HON'BLE MR. JUSTICE SUMAN SHYAM
33	7 th	WA 75/2015	MD ANUWAR FIROZ MEHDI VS ABDUL MATLIB & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
34	7 th	WP(C) 5025/2015	M/S SONAR CACHAR PUBLICATION PVT. LTD & ANR VS ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD & ANR	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
35	7 th	WA 115/2016	ABDUL MATALIB VS THE STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
36	8 th	Cont.Cas(C) 566/2015	M/S SHANDAR PAINTS INDUSTRY VS VINEY KUMAR PAUL & 2 ORS	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
37	8 th	Cont.Cas(C) 597/2015	M/S BARAK ALLOY VS GAIGONGDIN PANMEI & 2 ORS	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
38	8 th	Cont.Cas(C) 700/2015	M/S SMS SMELTERS LTD. VS VINEY KUMAR PAUL & 2 ORS	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
39	8 th	Cont.Cas(C) 701/2015	M/S PLATINUM ALLOYS PVT. LTD. VS VINEY KUMAR PAUL & 2 ORS.	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
40	8 th	Cont.Cas(C) 703/2015	M/S SHREE SALASAR INDUSTRIES VS VINEY KUMAR PAUL & 2 ORS	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
41	8 th	Cont.Cas(C) 809/2015	M/S. C. G. FOODS VS GAIGONGDIN PANMEI & 2 ORS.	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
42	8 th	PIL 44/2015	SMT. SUDIPA GOSWAMI KONWAR VS THE STATE OF ASSAM AND 6 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH

					HON'BLE MR. JUSTICE SUMAN SHYAM
43	8 th	WP(C) 4196/2015	THE UNION OF INDIA & 2 ORS. VS 5320002 SANAHA NBI KAR & ANR	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
44	8 th	WP(C) 3399/2016	SMTI NABAM METUNG & 16 ORS VS THE STATE OF ARUNACHAL PRADESH AND 5 ORS	Acquisition of land.	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
45	9 th	SAO 6/2004	SUNIL KALITA VS HAREN KALITA	Second appeals arising out of suits in respect other matters	HON'BLE MR. JUSTICE N. CHAUDHURY
46	9 th	RSA 83/2005	AMAL GHATAK AND ANR VS KANAN BALA DATTA	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
47	9 th	WP(C) 3250/2009	RANGNATH KAKOTI & ORS. VS THE UNION OF INDIA & ORS	Other land matters relating to Land Matters	HON'BLE MR. JUSTICE HRISHIKESH ROY
48	9 th	WP(C) 1268/2011	ASSAM STATE ELECTRICITY BOARD & 3 ORS VS ELECTRICITY OMBUDSMAN & ANR.	Other Civil Rules relating to other Writ Petitions.	THE HON'BLE MR JUSTICE HRISHIKESH ROY
49	10 th	RSA 35/2005	DHIRENDRA NAMASUDRA AND ORS VS SUKUMAR ROY AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
50	10 th	WA 373/2014	SUFIA KHATUN & ANR VS THE STATE OF ASSAM & 12 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH HON'BLE MR. JUSTICE N. CHAUDHURY
51	10 th	WA 27/2015	SRI DHIRENDRA CHANDRA DAS & 6 ORS VS THE STATE OF ASSAM & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH HON'BLE MR. JUSTICE N. CHAUDHURY
52	10 th	WA 226/2015	SHAHEBA BEGUM VS THE STATE OF ASSAM & 12 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH HON'BLE MR. JUSTICE N. CHAUDHURY
53	13 th	RSA 61/2005	DIPTI RANI CHAKRABORTY AND ORS VS SANDHYA RANI CHOUDHURY AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
54	13 th	RSA 160/2005	SMTI.SANDHYA RANI CHOUDHURY & ORS VS SMTI. DIPTI RANI CHAKRABORTY & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY

55	13 th	CrI.A. 196/2013	MD. HAIDAR ALI VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI HON'BLE MR. JUSTICE M. R. PATHAK
56	13 th	CRP 290/2015	M/S VERMA CROCKERY STORES & ANR VS M/S ARUN KEDIA & SON & ANR	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
57	13 th	MACApp. 157/2016	NEW INDIA ASSURANCE CO. LTD VS RASMIL ALI& 7 ORS	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
58	13 th	PIL 43/2016	MISS SUMITRA DEVI VS THE STATE OF ASSAM AND 7 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
59	13 th	WA 202/2016	OIL AND NATURAL GAS CORPORATION & 2 ORS VS SRI DEBA KANTA DAS & 7 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
60	13 th	WA 209/2016	KSHEMALATA GOGOI VS THE STATE OF ASSAM & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
61	14 th	WP(C) 3456/2009	SMTI BABITA CHOUDHURY VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR.JUSTICE MANOJIT BHUYAN
62	14 th	WP(C) 3457/2009	DHARMESWAR BARMAN & ORS VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR.JUSTICE MANOJIT BHUYAN
63	14 th	WP(C) 3519/2009	AJIT KUMAR SARMA VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR.JUSTICE MANOJIT BHUYAN
64	14 th	WP(C) 3520/2009	NABA KUMAR TALUKDAR VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR.JUSTICE MANOJIT BHUYAN
65	14 th	WP(C) 3591/2009	DR MADAN CHANDRA DAS VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANOJIT BHUYAN

66	14 th	WP(C) 3623/2009	SMT. BONTEE CHETIA VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR.JUSTICE MANOJIT BHUYAN
67	14 th	WP(C) 3663/2009	RADHIKA CH. DAS VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR.JUSTICE MANOJIT BHUYAN
68	14 th	WP(C) 3761/2009	HRISHIKESH NATH VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR.JUSTICE MANOJIT BHUYAN
69	14 th	WP(C) 3934/2009	PADMESWAR KALITA VS THE STATE OF ASSAM AND ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR.JUSTICE MANOJIT BHUYAN
70	14 th	WA 413/2013	KANDULAL MANDAL VS STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
71	14 th	WA 415/2013	KATAHGURI MEEN SAMABAI SAMITTEE LTD. VS STATE OF ASSAM & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
72	14 th	WA 44/2015	NO 11 PART-V KALLONG NADI ANCHALIK MEEN SAMABAY SAMITY LTD VS STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
73	15 th	CrI.A. 29/2012	MD. AYUB ALI VS STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE A. K. GOSWAMI HON'BLE MR. JUSTICE M.R. PATHAK
74	15 th	PIL 89/2015	BIJOY MALAKAR & 3 ORS VS THE STATE OF ASSAM AND 8 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
75	15 th	PIL 44/2016	MAINUL HOQUE VS THE UNION OF INDIA & 9 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
76	15 th	WA 213/2016	MR DENONG TAMUK VS THE STATE OF ARUNACHAL PRADESH & 10 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM

77	16 th	RSA 231/2005	RANJIT KALANDI VS ON THE DEATH OF BHUBNESWAR SAIKIA HIS LEGAL HEIRS SMTI LABYANA SAIKIA & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
78	16 th	WP(C) 660/2010	BIKRAM PHUKAN VS THE STATE OF ASSAM AND ORS	Orders passed by the Assam Board of Revenue in appeal	HON'BLE MR. JUSTICE HRISHIKESH ROY
79	16 th	PIL 88/2013	PARAGMONI KAKATI VS THE UNION OF INDIA & 10 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
80	16 th	WP(C) 5591/2013	MUHIDHAR BORA VS THE UNION OF INDIA & 6 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
81	16 th	Mat.App. 19/2014	BALORAM SAIKIA VS ANIMA SAIKIA	Family Court Appeals	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
82	16 th	Review.Pet. 65/2015	SRI SATYA RANJAN CHUTIA VS SMTI MANJU PROVA GOGOI (ASSTT. TEACHER) & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
83	16 th	WA 7/2015	UNITED BANK OF INDIA VS DHAKUAKHANA ZILLA KARMACHARI PARISAD & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
84	20 th	PIL 34/2015	BICHITRA BORO VS THE STATE OF ASSAM & 8 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
85	20 th	WP(C) 5869/2015	ANISUZZAMAN LASKAR VS THE STATE OF ASSAM & 4 ORS	Transfer with respect to State Govt Employees	HON'BLE MR. JUSTICE MANOJIT BHUYAN
86	20 th	WA 199/2016	KHIROD BHUYAN VS STATE OF ASSAM & 6 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
87	20 th	WA 231/2016	SHRI ALBERT MRA VS THE STATE OF ARUNACHAL PRADESH & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM

88	20 th	WP(C) 1022/2016	ANISUZZAMAN LASKAR VS THE STATE OF ASSAM AND 3 ORS	Suspension with respect to State Govt Employees	HON'BLE MR. JUSTICE MANOJIT BHUYAN
89	21 st	RSA 80/2006	MD. RAHMAT ALI & ORS VS MD. SAYUDUR RAHMAN	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
90	21 st	WP(C) 6547/2013	SMTI. MOFIDA KHATUN VS THE STATE OF ASSAM AND 5 ORS	Transfer with respect to State Govt Employees	HON'BLE MR. JUSTICE MANOJIT BHUYAN
91	22 nd	WP(C) 5549/2010	LAKHYAJIT DEKA VS THE UNION OF INDIA & ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
92	22 nd	WP(C) 2516/2015	LALIT CHANDRA DUTTA VS THE STATE OF ASSAM AND 4 ORS	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE MANOJIT BHUYAN
93	22 nd	PIL 42/2016	XXX XXX XXX VS IN RE:- THE STATE OF ASSAM & 6 ORS.	Public Interest Litigations	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
94	23 rd	Review.Pet. 59/2011	DR. PRAMANANDA TAYE VS DIBRUGARH UNIVERSITY AND ORS	Other Review Applications	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
95	23 rd	PIL 46/2016	FORUM OF CONSCIOUS CITIZEN VS THE STATE OF ASSAM AND 7 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
96	23 rd	WA 222/2016	SMTI BANTI SONOWAL SAIKIA VS UNITED BANK OF INDIA & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
97	23 rd	WA 223/2016	MRS GITAMONI GALOT (KUWAS) VS THE STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
98	23 rd	WP(C) 3546/2016	M/S ADISONS CONSTRUCTIONS LTD. & ANR VS BANK OF INDIA AND ANR.	Recovery of other dues under the Public Demand Recovery Act	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM

99	24 th	WP(C) 749/2014	X X X VS IN RE :- THE STATE OF ASSAM & ANR	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
100	24 th	PIL 31/2015	MRINAL SARMA VS THE STATE OF ASSAM AND 4 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
101	24 th	WA 195/2015	THE TEZPUR UNIVERSITY & ANR VS DR. C S H N MURTHY	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
102	24 th	CRP 214/2016	M/S MIDAS GRANITES VS THE UNION OF INDIA	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
103	24 th	WP(C) 3070/2016	DR. PRANJAL BORAH VS THE UNION OF INDIA & 2 ORS	Income Tax	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM